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WP-19968-2025

IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR

BEFORE

HON'BLE SHRI JUSTICE SANJEEV SACHDEVA,
CHIEF JUSTICE

&

HON'BLE SHRI JUSTICE VINAY SARAF

ON THE 4th OF AUGUST, 2025

WRIT PETITION No. 19968 of 2025

ABDUL RAJJAK MUNSURI

Versus

THE STATE OF MADHYA PRADESH AND OTHERS

.....
Appearance:

Shri Sunil Sakale - Advocate for petitioner.

*Shri Nilesh Yadav - Additional Advocate General for
respondents/State.*
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ORDER

Per. Hon'ble Shri Justice Sanjeev Sachdeva, Chief Justice

Learned counsel for petitioner seeks leave to withdraw the petition,
reserving the rights of the petitioner to take appropriate remedies as may be
permissible in the law.

Petition is accordingly dismissed as withdrawn

All rights and contentions of the parties are reserved.

(SANJEEV SACHDEVA)
CHIEF JUSTICE

(VINAY SARAF)
JUDGE

